

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 708
TO BE ANSWERED ON NOVEMBER 21, 2019
DISPOSAL OF WASTE PLASTIC IN CEMENT FACTORIES**

**NO. 708. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether at present only 46 cement plants out of 238 facilities across the country use waste plastic as fuel;**
- (b) whether the Government proposes to increase the limit for use of plastic waste as fuel in some factories from current 10% to 25% to increase the disposal of waste plastic in cement factories and if so, the details thereof;**
- (c) whether cement manufacturers association has welcomed this step of the Government; and**
- (d) if so, the total waste likely to be used by cement factories after increasing limit to 25% and its pros and cons in using waste plastic?;**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) : As per information submitted by Cement Manufacturers Association (CMA), only 46 cement plants have facility to use Refuse Derived Fuel (RDF) of plastic and other waste as fuel in their plants.

(b) : At present no proposal to amend the Solid Waste Management (SWM) Rules, 2016, for increasing the limit for use of plastic waste as fuel from current 5% to 25% in cement factories is under consideration.

(c) and (d) : Does not arise
